

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT)(Insolvency) No. 263 of 2019

IN THE MATTER OF:

Mukesh Agarwal

...Appellant

Vs

RQS Engineering Pvt. Ltd.

....Respondent

Present:

For Appellant: Ms. Neela Gokhale, Mr. Ilam Paridi and Ms. Shradha Agrawal, Advocates

For Respondent:

ORDER

13.08.2019 Learned Counsel for the Appellant argued the matter but nobody appeared on behalf of the Respondent. We give another opportunity to the Respondent to appear and defend this appeal.

Post the case 'for Orders' on **20th August, 2019**. The appeal may be disposed on the next date.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)